

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 11th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**NTPC Limited Appellant(s)
Vs.
GRIDCO Limited & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. A.K. Dubey**

**Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R.1

Mr. Anand Shrivastava
Mr. Shivam Sinha for R.3**

ORDER

On being mentioned the matter is taken on board.

List the matter for directions on **08.02.2018**. Learned counsel for the appellant is at liberty to inform the Central Commission about the pendency of the Application No. 840 of 2017 before this Tribunal.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**